

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :30/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/18521/2026 BLAPL/6475/2026	MILI PRADHAN VS STATE OF ODISHA	ASHOK KUMAR SWAIN VS	TIKABALI /105 /2026 SPECIAL JUDGE,BALLIGUDA(Kandhamal) CT/0000134/2026
2	D-BLAPL/18836/2026 BLAPL/6476/2026	ANURAG RAI @ ALU VS STATE OF ODISHA	SK. ZAFARULLA VS	BRAJARAJNAGAR /113 /2026 SPECIAL JUDGE,JHARSUGUDA(Jharsuguda) Spl/0000033/2026
3	D-BLAPL/18544/2026 BLAPL/6477/2026	KANHU CHARAN NAYAK VS STATE OF ODISHA	BISWAJIT SAHOO VS	NAYAGARH /214 /2025 A.D.J.,NAYAGARH(Nayagarh ) ST/0000292/2025
4	D-BLAPL/16711/2026 BLAPL/6478/2026	SURAJ CHANDRA BISOI VS STATE OF ODISHA	DEEPTIRANJAN JENA VS	BHARATPUR PS /465 /2025 J.M.F.C.(V),BHUBANESWAR(Khordha ) CT/0001441/2025
5	D-BLAPL/18840/2026 BLAPL/6479/2026	JUGAL KISHORE SAHU VS STATE OF ODISHA	SATYA RANJAN MULIA VS	RENGALI DAM SITE /119 /2026 J.M.F.C,TALCHER(Anugul ) GR/0000777/2026
6	D-BLAPL/18663/2026 BLAPL/6480/2026	DHIRAJ KUMAR SAH @ DHIRAJ SAH VS STATE OF ODISHA	AJIT KUMAR RAUT VS	JHARSUGUDA /86 /2026 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARSUGUDA CT/0000309/2026
7	D-BLAPL/18809/2026 BLAPL/6481/2026	TRUPTIKANTA PANIGRAHI VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	CYBER CRIME AND ECONOMIC OFFENSES S.D.J.M.,BHUBANESWAR(Khordha ) CT/0002224/2025
8	D-BLAPL/18665/2026 BLAPL/6482/2026	SULEI NAYAK VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	MANCHESWAR P.S. /10 /2025 3RD A.D.J., BHUBANESWAR(Khordha ) CT/0000169/2026
9	D-BLAPL/18898/2026 BLAPL/6483/2026	KETAN NAIK VS STATE OF ODISHA	RAMANI KANTA PATTANAİK VS	INDUSTRIAL,NISA /97 /2026 J.M.F.C.,CHHENDIPADA(Anugul ) GR/0000337/2026
10	D-BLAPL/18899/2026 BLAPL/6484/2026	SANJAYA SAHOO VS STATE OF ODISHA	KALINDA KUMAR ROUT VS	CDA-II /75 /2026 J.M.F.C,CUTTACK(Cuttack) GR/0000373/2026
11	D-BLAPL/18901/2026 BLAPL/6485/2026	TANOJ PRADHAN VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	BELPAHAR /32 /2026 J.M.F.C.,JHARSUGUDA(Jharsuguda ) CT/0000189/2026

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12	D-BLAPL/18902/2026 BLAPL/6486/2026	NARASINGHA HIAL VS STATE OF ODISHA	SK. ZAFARULLA VS	MUNIGUDA /121 /2021 A.D.J.,CUM SPECIAL JUDGE,BISSAMCUNDA TR/0000094/2021
13	D-BLAPL/18908/2026 BLAPL/6487/2026	MITHUN NAYAK VS STATE OF ODISHA	KABIRAJ PRADHAN VS	RANPUR /91 /2026 J.M.F.C.,RANPUR(Nayagarh ) GR/0000142/2026
14	D-BLAPL/18909/2026 BLAPL/6488/2026	AMIT GHARAMI VS STATE OF ODISHA	SOUMYA KANTA TRIPATHY VS	CHITRAKONDA /140 /2019 SPECIAL JUDGE,MALKANGIRI(Malkangiri) TR/0000138/2019
15	D-BLAPL/18912/2026 BLAPL/6489/2026	BIJAYANANDA PANDA @ PAPU VS STATE OF ODISHA	BARSHARANI NANDA VS	KHATIGUDA /10 /2026 S.D.J.M. CIVIL JUDGE (JD),NAWARANGUDA GR/0000095/2026
16	D-BLAPL/14206/2026 BLAPL/6490/2026	MEGHANAD MUNA HANS VS STATE OF ODISHA	JNYANANANDA PANDA VS	GOLAMUNDA /78 /2025 A.D.J.,DHARAMGARH(Kalahandi) CT/0000060/2025
17	D-BLAPL/18860/2026 BLAPL/6491/2026	SUBHAM KUMAR DUSAR VS STATE OF ODISHA	NABIN KUMAR SATPATHY VS	DHANUPALI /73 /2025 A.D.J.,SAMBALPUR(Sambalpur) ST/0000182/2025
18	D-BLAPL/14492/2026 BLAPL/6492/2026	PRIMANSU SEKHAR MARTHA @ SITU VS STATE OF ODISHA	AMITAV TRIPATHY VS	FATEGARH /276 /2024 A.D.J.,NAYAGARH(Nayagarh ) ST/0000031/2025
19	D-BLAPL/15510/2026 BLAPL/6493/2026	ASHOK SARKAR VS STATE OF ODISHA	SOUMYA KANTA TRIPATHY VS	MOTU /136 /2024 A.D.J.,MALKANGIRI(Malkangiri ) CT/0000123/2024
20	D-BLAPL/17647/2026 BLAPL/6494/2026	JITU KRUSHNA BARIK VS STATE OF ODISHA	SURYAKANTA DASH VS	KODALA /220 /2026 J.M.F.C.-CIVIL JUDGE (JD),KODALA(Ganjam) GR/0000169/2026
21	D-BLAPL/17775/2026 BLAPL/6495/2026	RUDRA NAIK @ DIPUN VS STATE OF ODISHA	BISWAJIT PASAYAT VS	BUGUDA /806 /2025 A.D.J.,BHANJANAGAR(Ganjam) ST/0000118/2026
22	D-BLAPL/17852/2026 BLAPL/6496/2026	DEBABRATA SAHU @ SAHOO VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	BALASORE SADAR /612 /2025 J.M.F.C.,BALASORE(CITY)(Baleshwar) CT/0001086/2025
23	D-BLAPL/18280/2026	PIGGI @ MD. SOHAIL	BHAWANI SANKAR PANIGRAHI	PLANTSITE /1011 /2025

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	BLAPL/6497/2026	VS STATE OF ODISHA	VS	2ND A.D.J.,ROURKELA(Sundargarh) Spl/000057/2025
24	D-BLAPL/17860/2026 BLAPL/6498/2026	KARTIKA @ KARTIKESWAR NAIK VS STATE OF ODISHA	NITYANANDA MOHAPATRA VS	RAIRAKHOL /79 /2024 S.D.J.M.,RAIRAKHOL(Sambalpur) GR/0000181/2024
25	D-BLAPL/18499/2026 BLAPL/6499/2026	SUDHIR CHOUDHURY VS STATE OF ODISHA	MANAS KUMAR CHAND VS	KHURDA SADAR /140 /2026 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(K TR/0000061/2026
26	D-BLAPL/17910/2026 BLAPL/6500/2026	BADAL CHAMPIA VS STATE OF ODISHA	KALINDA KUMAR ROUT VS	JAGATPUR /173 /2026 SPECIAL JUDGE (POCSO), CUTTACK(Cu Spl/0000052/2026
27	D-BLAPL/18184/2026 BLAPL/6501/2026	GIJIRI @ SURYAKANTA MURUDI VS STATE OF ODISHA	PRAJIT KUMAR PRADHAN VS	BRAHMAGIRI /100 /2026 DISTRICT & SESSIONS JUDGE,PURI(Pur TR/0000080/2026
28	D-BLAPL/18310/2026 BLAPL/6502/2026	NILA @ NILAYA RANJAN PRADHAN VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	BARANGA /237 /2026 J.M.F.C.(II),CUTTACK(Cuttack) GR/0000810/2026
29	D-BLAPL/18500/2026 BLAPL/6503/2026	BUDHIA PATRA VS STATE OF ODISHA	ASHOK DAS VS	GANGAPUR (ASKA) /184 /2026 J.M.F.C.,ASKA(Ganjam) GR/0000648/2026
30	D-BLAPL/18443/2026 BLAPL/6504/2026	SUMANTA BHOI VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	SAINTALA /448 /2025 SPECIAL JUDGE (POCSO), BALANGIR(B Spl/0000062/2025
31	D-BLAPL/18448/2026 BLAPL/6505/2026	JITENDRA KUMAR SAHOO @ JITENDRA KUMAR SAHU VS STATE OF ODISHA	BISWAJIT SAHOO VS	NAYAGARH /188 /2025 S.D.J.M. CIVIL JUDGE (JD),NAYAGARH GR/0000552/2025
32	D-BLAPL/18505/2026 BLAPL/6506/2026	SAMBHUNATH NAYAK VS STATE OF ODISHA	DHANANJAYA MUND VS	NALCO /163 /2026 SPECIAL JUDGE,ANGUL(Anugul ) Spl/0000027/2026
33	D-BLAPL/17907/2026 BLAPL/6507/2026	AJIT KUMAR (STUDENT) VS STATE OF ODISHA	SANJUKTA MUNDA VS	// SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000055/2026
34	D-BLAPL/18450/2026 BLAPL/6508/2026	SANJAYA KISHKU @ KISKU VS	DEEPAK KU SAHOO VS	MARINE PS AT JAMBO /79 /2026 S.D.J.M.,KENDRAPARA(Kendrapara )

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35	D-BLAPL/18483/2026 BLAPL/6509/2026	STATE OF ODISHA SADA DEHURY @ NAYAK VS STATE OF ODISHA	OM PRAKASH SARAN VS	GR/0001067/2026 GONDIA /285 /2025 DISTRICT & SESSIONS JUDGE,DHENKA CT/0000250/2025
36	D-BLAPL/18512/2026 BLAPL/6510/2026	TANDABA BAG VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	KEGAON /100 /2026 S.D.J.M.-CIVIL JUDGE (JD),BHAWANIP CT/0000410/2026
37	D-BLAPL/18668/2026 BLAPL/6511/2026	CHINU @ RAJIB PATTNAIK VS STATE OF ODISHA	TRILOCHAN NANDA VS	BOLANGIR TOWN /264 /2025 2ND A.D.J., BALANGIR(Balangir) SC/0000054/2025
38	D-BLAPL/18683/2026 BLAPL/6512/2026	JATIA @ SOMANATH ROUT VS STATE OF ODISHA	SATYA RANJAN MULIA VS	PURI SADAR /266 /2026 GRAMA NYAYADHIKARI,PURI(Puri) GR/0000351/2026
39	D-BLAPL/18692/2026 BLAPL/6513/2026	BINGU KHILA VS STATE OF ODISHA	JULU KHANSAMA VS	CHITRAKONDA /203 /2023 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000220/2023
40	D-BLAPL/18753/2026 BLAPL/6514/2026	DILLIP KUMAR BARIK @ DILLIP BARIK VS STATE OF ODISHA	SURYA NARAYAN MISHRA VS	BALIAPANDA /133 /2026 J.M.F.C.,PURI(Puri) GR/0000566/2026
41	D-BLAPL/18694/2026 BLAPL/6515/2026	PADMABATI MEHER VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	/ /0 SPECIAL JUDGE,BAUDH(Baudh ) 2(A)CC/0000024/2026
42	D-BLAPL/18513/2026 BLAPL/6516/2026	KHIRODH TANDI VS STATE OF ODISHA	ASHOK DAS VS	DIGAPAHANDI /44 /2026 J.M.F.C.,DIGAPAHANDI(Ganjam) GR/0000049/2026
43	D-BLAPL/18545/2026 BLAPL/6517/2026	N.RAMESH REDDY VS STATE OF ODISHA	GYANA RANJAN MAHAPATRA VS	DHARAKOT PS /383 /2025 A.D.J.,ASKA(Ganjam) ST/0000017/2026
44	D-BLAPL/18611/2026 BLAPL/6518/2026	JITU GARIA VS STATE OF ODISHA	SANJAYA KUMAR PANIGRAHI VS	SONEPUR /249 /2023 S.D.J.M.-CIVIL JUDGE (JD),SONEPUR(So GR/0000235/2023
45	D-BLAPL/18616/2026 BLAPL/6519/2026	DURGESWAR SAHU VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	JONK /182 /2026 S.D.J.M.-CIVIL JUDGE (JD),NAWAPARA CT/0000478/2026

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46	D-BLAPL/18745/2026 BLAPL/6520/2026	KALIA NAIK VS STATE OF ODISHA	RAKESH BEHERA VS	RASOL /9 /2022 S.D.J.M.,HINDOL(Dhenkanal) GR/000027/2022
47	D-BLAPL/18695/2026 BLAPL/6521/2026	DILLIP DAS VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	KHATIGUDA /10 /2026 S.D.J.M. CIVIL JUDGE (JD),NAWARANG GR/000095/2026
48	D-BLAPL/18633/2026 BLAPL/6522/2026	PRAMOD KUMAR SWAIN @ PRAMOD KU. SWAIN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHALLIKOTE /456 /2026 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0001151/2026
49	D-BLAPL/18698/2026 BLAPL/6523/2026	MANAS KUMAR JENA VS STATE OF ODISHA	SANJIT MISHRA VS	CYBER CRIME AND ECONOMIC OFFEN GRAMA NYAYADHIKARI,PURI(Puri) GR/0000419/2023
50	D-BLAPL/18701/2026 BLAPL/6524/2026	DINABANDHU PARIDA VS STATE OF ODISHA	SANJIT MISHRA VS	BRAHMAGIRI /193 /2025 1ST A.D.J., PURI(Puri) ST/0000011/2025
51	D-BLAPL/18704/2026 BLAPL/6525/2026	KRISHNA CHHATRIY VS STATE OF ODISHA	SIDDHARTHA SAMAL VS	BANDOMUNDA /139 /2025 J.M.F.C.,(R),ROURKELA(Sundargarh) GR/0000914/2025
52	D-BLAPL/18729/2026 BLAPL/6526/2026	ABDULLA KHAN VS STATE OF ODISHA	AJIT KUMAR PANDA VS	/ /0 3RD A.D.J., CUTTACK(Cuttack) 2(A)CC/0000033/2026
53	D-BLAPL/18733/2026 BLAPL/6527/2026	SAROJ MEHER VS STATE OF ODISHA	PRANAB KUMAR SAMANTRAY VS	PADAMPUR /125 /2026 S.D.J.M.,PADAMPUR(Bargarh ) GR/0000574/2026
54	D-BLAPL/12956/2026 BLAPL/6528/2026	MUNA @ SMRUTI RANJAN ROUT VS STATE OF ODISHA	ABHISHEK DASH VS	CHOUDWAR /159 /2023 1ST A.D.J., CUTTACK(Cuttack) ST/0000005/2024
55	D-BLAPL/18630/2026 BLAPL/6529/2026	BAINATH SWAIN VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	BADAGADA /38 /2025 A.D.J.,BHANJANAGAR(Ganjam) ST/0000093/2025
56	D-BLAPL/13832/2026 BLAPL/6530/2026	PURNA CHANDRA BESHRA VS STATE OF ODISHA	ABHISHEK DASH VS	BADSAHI /116 /2026 J.M.F.C., BETANATI(Mayurbhanj) CT/0000370/2026
57	D-BLAPL/17926/2026	SRIMAN JATIN KUMAR @ JATIN KUMAR BEHERA	KAUSTUVA MOHANTY	KHUNTUNI /161 /2024

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/6531/2026	VS STATE OF ODISHA	VS	A.D.J.,ATHAGARH(Cuttack) ST/0000057/2026
58	D-BLAPL/18623/2026 BLAPL/6532/2026	SASTHI BAG VS STATE OF ODISHA	SANJAYA KUMAR PANIGRAHI VS	SONEPUR /161 /2025 S.D.J.M.-CIVIL JUDGE (JD),SONEPUR(So GR/0000143/2025
59	D-CMP/22153/2026 CMP/1033/2026	GUL MAHAMMAD KHAN VS ABDUL DAYAN KHAN	SAMAYA KUMAR RAY VS	// CIVIL JUDGE (JD),JAJPUR(Jajapur ) CS/0000277/2022
60	D-CMP/28765/2026 CMP/1034/2026	ARABINDA SATAPATHY VS RENUBALA SATAPATHY	SUVASHISH PATTANAIAK VS	// CIVIL JUDGE (SD),BHUBANESWAR(Kh IA/0000002/2024
61	D-CMP/29002/2026 CMP/1035/2026	M/S. START TRACK FASTENERS PVT. LTD. VS DEPUTY CHIEF ENGINEER/TP/BBS	MANAS RANJAN BAUG VS	// SR CIVIL JUDGE (COMMERCIAL COUR EC/0000584/2023
62	D-CONTC/21378/2026 CONTC/3501/2026	NARAHARI PRADHAN VS SHUBHA SARMA, IAS	UMESH CHANDRA MOHANTY VS	// () //
63	D-CONTC/22307/2026 CONTC/3502/2026	SUJIT KUMAR DAS VS USHA PADHEE, I.A.S	BANSHIDHAR SATAPATHY VS	// () //
64	D-CONTC/23013/2026 CONTC/3503/2026	LAXMIDHAR ROUT VS SUBHA SHARMA, PRINCIPAL SECRETARY WATER RESOURCES DEPTT.	ADV VS	// () //
65	D-CONTC/23473/2026 CONTC/3504/2026	AMARENDRA KUMAR SAHOO VS HEMAKANTA SOY, I.A.S	KSHIROD KUMAR ROUT VS	// () //
66	D-CONTC/23776/2026 CONTC/3505/2026	SHYAM SUNDAR SASMAL VS USHA PADHEE, IAS	ADV. VS	// () //
67	D-CONTC/23978/2026 CONTC/3506/2026	PRAVAS KUMAR PRADHAN VS ANU GARG,IAS, CHIEF SECRETARY ODISHA	UMESH CHANDRA MOHANTY VS	// () //
68	D-CONTC/25076/2026 CONTC/3507/2026	NIRANJAN PRADHAN VS	ADV. VS	// ()

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69	D-CONTC/25096/2026 CONTC/3508/2026	ARAVIND AGRAWAL, IAS GOLAK BIHARI PANDA VS	ADV. VS	// // ()
70	D-CONTC/25138/2026 CONTC/3509/2026	ARAVIND AGRAWAL, IAS UTTAM KUMAR RAUL VS	ADV. VS	// // ()
71	D-CONTC/25616/2026 CONTC/3510/2026	ARAVIND AGRAWAL, IAS JAYAKRUSHNA MOHAPATRA VS	ADV. VS	// // ()
72	D-CONTC/26605/2026 CONTC/3511/2026	BIJAY KUMAR SETHI,TAHASILDAR, BOLAGARH KEDARNATH PATNAIK VS	M/S KANANBALA ROY CHOUDHURY. VS	// // ()
73	D-CONTC/25751/2026 CONTC/3512/2026	ANAND KUMAR JHA, CENTRAL REGISTRAR OF COOPERATIVE SOCIETIES GEETARANI GHARAI VS	ADV. VS	// // ()
74	D-CONTC/26633/2026 CONTC/3513/2026	DR. N. THIRUMALLA NAIK, I.A.S. PRITIRANJAN MAHALING VS	ADV. VS	// // ()
75	D-CONTC/26263/2026 CONTC/3514/2026	BIRENDRA KORKORA, DIRECTOR OF SECONDARY EDUCATION DEPT.,BHUBANESWAR ANILA KRUSHNA PATTANAIAK VS	ADV. VS	// // ()
76	D-CONTC/26626/2026 CONTC/3515/2026	USHA PADHEE, IAS RAGHUNATH SAHOO VS	ADV. VS	// // ()
77	D-CONTC/27792/2026 CONTC/3516/2026	PARESH MOHANTY, IIC, CHANDBALI POLICE STATION, BHADRAK GOURA CHANDRA JENA VS	ADV. VS	// // ()
78	D-CONTC/28394/2026 CONTC/3517/2026	DR.N.THIRUMALA NAIK, IAS BHAWANI SHANKAR JOSHI VS	ADV. VS	// // ()
79	D-CONTC/22885/2026 CONTC/3518/2026	DR.N.THIRUMALA NAIK, IAS PITABAS SIA VS	ADV. VS	// // ()
		DR.N.THIRUMALA NAIK, IAS		//

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80	D-CONTC/22886/2026 CONTC/3519/2026	B. PRAFULLA PATRA VS DR.N.THIRUMALA NAIK, IAS	ADV. VS	// 0 //
81	D-CONTC/22888/2026 CONTC/3520/2026	JAGANNATH DASH VS DR.N.THIRUMALA NAIK, IAS	SANTOSH KUMAR MAHANTY VS	// 0 //
82	D-CONTC/23751/2026 CONTC/3521/2026	SENAPATI HATIKHUJIA VS ASWATHY S, IAS	ADV. VS	// 0 //
83	D-CONTC/23901/2026 CONTC/3522/2026	KALPANA SAMANTRAY VS DR. SHAKTI PRAKASH MISHRA, DIRECTOR OF FAMILY WELFARE,ODISHA	ADV. VS	// 0 //
84	D-CONTC/28573/2026 CONTC/3523/2026	SWAGAT KUMAR SAHOO VS CHITTARANJAN PANDEY, DISTRICT EDUCATION OFFICER, NAYAGARH	ADV. VS	// 0 //
85	D-CONTC/25770/2026 CONTC/3524/2026	MANASWINI BISWAL VS RENUBALA SETHI, BRANCH MANAGER,SBI,PATIA BRANCH	ADV. VS	// 0 //
86	D-CONTC/26253/2026 CONTC/3525/2026	BANITA ROUT VS USHA PADHEE, IAS	ADV. VS	// 0 //
87	D-CONTC/28087/2026 CONTC/3526/2026	MONALISHA RATH VS SIDHARTH GOURAV PARIDA, ADDL. TAHASILDAR, BHUBANESWAR	ADV. VS	// 0 //
88	D-CONTC/28090/2026 CONTC/3527/2026	PUSPALATA MISHRA VS SIDHARTH GOURAV PARIDA, ADDL. TAHASILDAR, BHUBANESWAR	ADV. VS	// 0 //
89	D-CONTC/19757/2026 CONTC/3528/2026	MAYADHAR BASANTIA VS BIRENDRA KARKARA, IAS	ADV. VS	// 0 //
90	D-CONTC/20667/2026 CONTC/3529/2026	UTTAM CHARAN BEHERA VS KIRANDEEP KAUR SAHOTA, VICE CHAIRMAN, C.D.A., CUTTACK	PRABIN DAS VS	// 0 //
91	D-CONTC/20672/2026	DEBENDRA KUMAR SETHY	PRABIN DAS	//

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	CONTC/3530/2026	VS KIRANDEEP Kaur Sahota, Vice Chairman, C.D.A., Cuttack	VS	() //
92	D-CONTC/25431/2026 CONTC/3531/2026	VS PRAFULLA KUMAR SAHOO DR.N.THIRUMALA NAIK, COMM. CUM SECRETARY TO GOVT. OF ODISHA	SHREEKANTA PRASAD SAHOO (1) VS	// () //
93	D-CONTC/26630/2026 CONTC/3532/2026	VS TRILOCHANA GARNAYAK SUBHA SARMA, I.A.S.	ADV. VS	// () //
94	D-CONTC/27799/2026 CONTC/3533/2026	VS SADANANDA NAYAK S.GIRIDHARA, BLOCK EDUCATION OFFICER, GAJAPATI	ADV VS	// () //
95	D-CONTC/22313/2026 CONTC/3534/2026	VS DURGA PRASAD SWAIN USHA PADHEE, I.A.S	BANSHIDHAR SATAPATHY VS	// () //
96	D-CONTC/24654/2026 CONTC/3535/2026	VS BIGHNESH KUMAR MISHRA PURNA CHANDRA BARIHA, D.E.O, KEONJHAR	ADV. VS	// () //
97	D-CRLA/12869/2026 CRLA/531/2026	VS BANDANA MOHAPATRA STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	MARKAT NAGAR /10 /2024 P.O SPL.COURT SC AND ST (POA) ACT, Spl/000026/2024
98	D-CRLA/14375/2026 CRLA/532/2026	VS PRAVAT KUMAR SAHU STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	REAMAL /198 /2025 SPECIAL JUDGE, DEOGARH (Debagarh ) Spl/000020/2025
99	D-CRLA/11899/2026 CRLA/533/2026	VS PRAFULLA MAHALLA @ BABA STATE OF ODISHA	AMIT KUMAR NATH VS	RAIRAKHOL /286 /2024 ADDL.SESIONS JUDGE CUM SPL JUDGE Spl/000011/2024
100	D-CRLA/11575/2026 CRLA/534/2026	VS AMAR@JEROHA NAYAK STATE OF ODISHA	DUSHMANTA SAHOO VS	PHIRINGIA /107 /2024 AD-HOC A.D.J.(FTSC), PHULBANI (Kandh) Spl/000034/2024
101	D-CRLMC/15853/2026 CRLMC/2078/2026	VS HARI KHARA STATE OF ODISHA	AMIT PRASAD BOSE VS	BOIPARIGUDA /145 /2023 A.D.J., JEYPORE (Koraput) CT/0000100/2023
102	D-CRLMC/18426/2026 CRLMC/2079/2026	VS ABHI @ ABHIMANYU SAMAL STATE OF ODISHA	RAKESH BEHERA VS	BHUBAN /267 /2021 ADDL.SESION JUDGE CUM SPL.JUDGE

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :30/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
103	D-CRLMC/18920/2026 CRLMC/2080/2026	STATE OF ODISHA ALOK PACHISIA VS STATE OF ODISHA	HARIPAD MOHANTY VS	Spl/0000034/2021 BIDANASI /74 /2025 J.M.F.C.(III),CUTTACK(Cuttack) GR/0000267/2025
104	D-CRLMC/12858/2026 CRLMC/2081/2026	ACCUSED/HUSBANDOF THE VICTIM VS STATE OF ODISHA	DHANANJAYA MUND VS	BHAWANIPATNA TOWN /112 /2022 SPECIAL JUDGE(POCSO),BHAWANIPATNA
105	D-CRLMC/14082/2026 CRLMC/2082/2026	STATE OF ODISHA SIDHARTHA PRUSTY @ SIDHARTH RAMAN PRUSTY VS	SAILABALA JENA VS	Spl/0000333/2022 CHAULIAGANJA /440 /2020 J.M.F.C.(IV),CUTTACK(Cuttack) GR/0001477/2020
106	D-CRLMC/18685/2026 CRLMC/2083/2026	STATE OF ODISHA DUSMANTA BEHERA VS SANTOSH KUMAR NAYAK	RAKESH BEHERA VS	/ /0 J.M.F.C.,BHUBAN(Dhenkanal) ICC/0000005/2020
107	D-CRLMC/19331/2026 CRLMC/2084/2026	BULLA @ PRADEEP @ PRAMOD KU. KHATUA VS STATE OF ODISHA	ANUPAM RATH VS	TIHIDI /255 /2016 SPECIAL JUDGE (POCSO), BHADRAK(BHADRAK)
108	D-CRLMP/18794/2026 CRLMP/801/2026	SANJIB KUMAR PATRY VS STATE OF ODISHA	SHIVSANKAR MOHANTY VS	Spl/0000084/2016 PAHALA /263 /2026 ( ) //
109	D-CRLMP/10217/2026 CRLMP/802/2026	SUBHRANJALI JENA VS STATE OF ODISHA	BIJAY JENA VS	MAHANGA /51 /2026 ( ) //
110	D-CRLMP/18844/2026 CRLMP/803/2026	CHAITANYA SAHU VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	/ /0 ( ) //
111	D-CRLMP/19222/2026 CRLMP/804/2026	ROHIT KUMAR DAS VS SASMITA BEHERA	BIRAJA PRASAD TRIPATHY VS	/ /0 JUDGE, FAMILY COURT, SAMBALPUR(SAMBALPUR)
112	D-CRLMP/7430/2026 CRLMP/805/2026	INFORMANT VS STATE OF ODISHA	JAGADIP SAHOO VS	CMC/0000002/2024 BHADRESWAR /29 /2026 ( ) //
113	D-CRLMP/18847/2026 CRLMP/806/2026	SANGITA SAHU VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	CHATRAPUR /405 /2025 ( ) //

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
114	D-CRLMP/9828/2026 CRLMP/807/2026	INFORMANT VS STATE OF ODISHA	SK. ZAFARULLA VS	JENAPUR /4 /2026 () //
115	D-CRLMP/18778/2026 CRLMP/808/2026	PRAKASH CHANDRA MOHAPATRA VS STATE OF ODISHA	SIBADUTTA RAMAPRASAD MISHRA VS	//0 () //
116	D-CRLMP/11893/2026 CRLMP/809/2026	VICTIM/INFORMANT VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	//0 () //
117	D-CRLREV/11324/2026 CRLREV/438/2026	INFORMANT VS STATE OF ODISHA	SASWATI SOUMYA SAHU VS	BHANDARIPOKHARI /266 /2017 AD-HOC A.D.J.(FTSC),BHADRAK(Bhadra Spl/0000127/2017
118	D-CRLREV/17339/2026 CRLREV/439/2026	BHIMSEN BAGARTI VS STATE OF ODISHA	JNYANANANDA PANDA VS	BHAWANIPATNA SADAR /455 /2022 DISTRICT & SESSIONS JUDGE, BHAWA CRA/0000042/2023
119	D-CRLREV/18242/2026 CRLREV/440/2026	HAPINA @ HAPPYNA DEHURY @ HAPPY VS STATE OF ODISHA	RAMESH CHANDRA SWAIN VS	KANDARPUR /224 /2024 3RD A.D.J., CUTTACK(Cuttack) CRA/0000003/2026
120	D-FAO/27944/2026 FAO/750/2026	M.C. OF GRAM PANCHAYAT HIGH SCHOOL RATAPAT VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0003034/2017
121	D-FAO/27993/2026 FAO/751/2026	PRADEEP KUMAR SAMAL VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000803/2016
122	D-FAO/27947/2026 FAO/752/2026	SANTOSH KUMAR PARIDA VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000382/2017
123	D-FAO/28332/2026 FAO/753/2026	BIRUPAKSHYA TRIPATHY VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0001012/2016
124	D-FAO/27952/2026 FAO/754/2026	ARIYA SEKHAR SAHU VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0001236/2016
125	D-FAO/27962/2026	M.C. OF BETOJHARANA HIGH SCHOOL, BETOJHARANA,NABARANGPUR	MAHENDRA KUMAR SAHOO	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	FAO/755/2026	VS STATE OF ODISHA	VS	STATE EDUCATION TRIBUNAL,BHUBA Gia/000061/2013
126	D-FAO/27719/2026 FAO/756/2026	MANORANJAN BALIARSINGH VS STATE OF ODISHA	SUDHANSHU SEKHAR PRATAP VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000551/2016
127	D-FAO/28334/2026 FAO/757/2026	KEDARNATH PAHIL VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000789/2015
128	D-FAO/27972/2026 FAO/758/2026	M.C. OF PANCHAYAT HIGH SCHOOL, GOPINATHPUR VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000025/2013
129	D-FAO/27507/2026 FAO/759/2026	ADHIKARI KASHINATH DAS VS PRADIP DAS	BHAKTADAS MOHANTY VS	// DISTRICT & SESSIONS JUDGE,PURI(Pur Test./0000013/2010
130	D-FAO/28600/2026 FAO/760/2026	SASHIKANTA BEHERA VS STATE OF ODISHA	DINESH KUMAR PANDA VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000190/2016
131	D-MACA/50001/2025 MACA/598/2026	IFFCO TOKIO GENERAL INSURANCE COMPANY LTD.,BHUBANESWAR VS SANJUKTA SWAIN	GIRIJA PRASAD DUTTA VS	// 1ST M.A.C.T., DHENKANAL(Dhenkanal) Mac/0000134/2023
132	D-MACA/16982/2026 MACA/599/2026	LALIT MOHANTY VS BHAJA GOBINDA ROUSTRAY	KAPILA CHARAN NAYAK VS	// 3RD M.A.C.T., JAGATSINGHPUR(Jagatsin Mac/0000127/2022
133	D-MACA/24720/2026 MACA/600/2026	SANJAY KUMAR BEHERA VS MANAGING DIRECTOR, NORTHERN CARGO SERVICE, JAJPUR	BIJAYANANDA SAMANTARAY VS	// 3RD M.A.C.T.,CUTTACK(Cuttack) Mac/0000185/2019
134	D-MACA/27459/2026 MACA/601/2026	M/S. NATIONAL INSURANCE COMPANY LIMITED,BHUBANESWAR VS AANISH KHAN	BIJOY DASMOHAPATRA VS	// IV M.A.C.T.,CUTTACK(Cuttack) Mac/0000465/2010
135	D-MACA/27172/2026 MACA/602/2026	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD., BHUBANESWAR VS SAROJ KUMAR PATNAIK	JAYASANKAR MISHRA VS	// III M.A.C.T.,BHUBANESWAR(Khordha ) Mac/0000171/2019
136	D-MACA/24385/2026 MACA/603/2026	THE DIVISIONAL MANAGER , NEW INDIA ASSURANCE COMPANY LTD,GANJAM VS	GIRIJA PRASAD DUTTA VS	// A.D.J.,ASKA(Ganjam)

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137	D-MATA/15110/2026 MATA/219/2026	SUBHASREE BISOYI ANITA RANI DAS @ BEHERA VS HIMANSU BHUSAN BEHERA	VIVEKANANDA JENA VS	Mac/0000020/2023 // JUDGE FAMILY COURT,BALASORE(Bal CMC/0000044/2020
138	D-OTAPL/22503/2026 OTAPL/15/2026	PRINCIPAL COMMNR, GST AND CENTRAL EXCISE,BHUBANESWAR VS MIDEAST INTEGRATED STEEL LTD., JAJPUR	MUKESH AGARWAL VS	// () //
139	D-RPFAM/15029/2026 RPFAM/166/2026	SABBU AGRAWAL VS MANISHA AGRAWAL	ANSHUMAN PANDA VS	// JUDGE,FAMILY COURT,BALANGIR(Bal CMC/0000054/2023
140	D-RSA/23662/2026 RSA/315/2026	GOBARDHAN BEHERA VS AJIT KUMAR SAHU	RAMDAS ACHARY VS	// 3RD ADDL. DISTRICT JUDGE,PURI(Puri) RFA/0000015/2018
141	D-WA/24679/2026 WA/861/2026	NIDRA KHAMARI VS STATE OF ODISHA	NIHAL RATH VS	// () //
142	D-WA/20706/2026 WA/862/2026	SANTANU KUMAR SAHOO VS STATE OF ODISHA	ADYASIDHI MISHRA VS	// () //
143	D-WA/26820/2026 WA/863/2026	STATE OF ODISHA VS LATIKA SUNDARI ROUT	SASWAT DAS, A.G.A VS	// () //
144	D-WA/22805/2026 WA/864/2026	STATE OF ODISHA VS PRADIPTA MOHAN MISHRA	DEBENDRA KUMAR SAHOO,A.G.A VS	// () //
145	D-WA/26523/2026 WA/865/2026	BASANTI BISWAL VS STATE OF ODISHA	KODANDA KUMAR BHUYAN VS	// () //
146	D-WP(C)/28678/2026 WP(C)/19707/2026	PHALGUNI MAJHI VS STATE OF ODISHA	NIRANJAN LENKA VS	// () //
147	D-WP(C)/25799/2026 WP(C)/19708/2026	M.C.OF CHHAMOUZA BIDYAPITHA, BIDYADHARPUR, JAJPUR VS STATE OF ORISSA	MAHENDRA KUMAR SAHOO VS	// () //

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
148	D-WP(C)/27168/2026 WP(C)/19709/2026	PRIYADARSHINI NAYAK VS STATE OF ODISHA	BIBHUTI BHUSAN MISHRA VS	// 0 //
149	D-WP(C)/26366/2026 WP(C)/19710/2026	MANAGING COMMITTEE OF BUDHARAJA HIGH SCHOOL, KALAHANDI VS STATE OF ODISHA	SUPRITI KAR VS	// 0 //
150	D-WP(C)/28221/2026 WP(C)/19711/2026	M/S.NETA SECURITY SERVICE PVT. LTD., BHUBANESWAR VS SAMBALPUR UNIVERSITY, SAMBALPUR	SOUMYA RANJAN MOHANTY VS	// 0 //
151	D-WP(C)/27291/2026 WP(C)/19712/2026	BINDU ORAM VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
152	D-WP(C)/28110/2026 WP(C)/19713/2026	SOUMYA SIVADUTTA DAS VS STATE OF ODISHA	BASUDEV PUJARI VS	// 0 //
153	D-WP(C)/26361/2026 WP(C)/19714/2026	MANAGING COMMITTEE OF JAMESWAR HIGH SCHOOL, ANLAJHARI, DHENKANAL VS STATE OF ODISHA	SUPRITI KAR VS	// 0 //
154	D-WP(C)/27905/2026 WP(C)/19715/2026	SUBHENDU KUMAR SAHU VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
155	D-WP(C)/28268/2026 WP(C)/19716/2026	SUCHITRA MANDAL VS THE PRINCIPALS SECY. PANCHAYATRAJ DEPT.,BHUBANESWAR	SUNITA SARKAR VS	// 0 //
156	D-WP(C)/27906/2026 WP(C)/19717/2026	SUBHENDU KUMAR SAHU VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
157	D-WP(C)/27466/2026 WP(C)/19718/2026	TAPAN KUMAR PANIGRAHI VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //
158	D-WP(C)/27930/2026 WP(C)/19719/2026	NIRMALA MOHANTY VS STATE OF ODISHA	BRAJA KISHORE PANDA VS	// 0 //
159	D-WP(C)/28275/2026	ROURKELA INSTITUTE OF NURSING,SUNDARGARH	DEVI PRASAD DASH	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/19720/2026	VS STATE OF ODISHA	VS	0 //
160	D-WP(C)/28293/2026 WP(C)/19721/2026	SOUMENDRA KUMAR SAHOO, JAJPUR VS THE CHIEF COMMISSIONER CT AND GST, ODISHA	GOURAV KUMAR ROY CHOUDHURY VS	// 0 //
161	D-WP(C)/27581/2026 WP(C)/19722/2026	CHITTARANJAN PALAI VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
162	D-WP(C)/28441/2026 WP(C)/19723/2026	AJAYA KUMAR SAHOO VS STATE OF ODISHA	GAJENDRANATH ROUT VS	// 0 //
163	D-WP(C)/28592/2026 WP(C)/19724/2026	PUSPANJALI PATRA VS STATE OF ODISHA	TANMAY MISHRA VS	// 0 //
164	D-WP(C)/27864/2026 WP(C)/19725/2026	DIBAKAR PARIDA VS EXECUTIVE ENGINEER IN CHIEF, CENTRAL ZONE, BHUBANESWAR	ARUNA NAYAK VS	// 0 //
165	D-WP(C)/27655/2026 WP(C)/19726/2026	JAGANNATH BEHERA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
166	D-WP(C)/27491/2026 WP(C)/19727/2026	M/S MAA SARALA FLY ASH BRICKS, JAGATPUR VS COMMISSIONER OF CT AND GST, CUTTACK	DEBASISH HAZRA VS	// 0 //
167	D-WP(C)/28555/2026 WP(C)/19728/2026	SUSHILA JAIN VS STATE OF ODISHA	SATYAJIT SAHOO VS	// 0 //
168	D-WP(C)/27564/2026 WP(C)/19729/2026	SUKANTA BISWAL VS STATE OF ODISHA	RAMAKANTA PANDA VS	// 0 //
169	D-WP(C)/27917/2026 WP(C)/19730/2026	BIRAM CHARAN MURMU VS STATE OF ODISHA	SIDHARTHA DAS VS	// 0 //
170	D-WP(C)/26592/2026 WP(C)/19731/2026	BISHNU CHARAN BARIK VS	DAITARI BISWAL VS	// 0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
171	D-WP(C)/27577/2026 WP(C)/19732/2026	STATE OF ODISHA SANYASI KHILLO VS	SRIKANTA MAHUNTA VS	// // ()
172	D-WP(C)/28343/2026 WP(C)/19733/2026	STATE OF ODISHA SUBASINI SAMAL VS	DIPTI RANJAN BHOKTA VS	// // ()
173	D-WP(C)/26221/2026 WP(C)/19734/2026	T.P., PARADEEP TRANSMISSION LTD, BHUBANESWAR BASANTA KUMAR BISWAL VS	SUSHREE SANGITA PASAYAT VS	// // ()
174	D-WP(C)/28146/2026 WP(C)/19735/2026	STATE OF ODISHA SIBARAM PRADHAN VS	BANSHIDHAR SATAPATHY VS	// // ()
175	D-WP(C)/26668/2026 WP(C)/19736/2026	STATE OF ODISHA M/S. ASHREEBAD FABRICATORS, CUTTACK VS	PRANAYA KISHORE HARICHANDAN VS	// // ()
176	D-WP(C)/27304/2026 WP(C)/19737/2026	STATE TAX OFFICER, CT AND GST, CUTTACK-1, CENTRAL CIRCLE,CUTTACK SALIK GOUD VS	SUNIL PRADHAN VS	// // ()
177	D-WP(C)/27593/2026 WP(C)/19738/2026	STATE OF ODISHA ADARSHA INSTITUTE OF B.SC NURSING AND PHARMACEUTICAL SCIENCE, ANGULSUBHANKAR ROUT VS	VS	// // ()
178	D-WP(C)/27578/2026 WP(C)/19739/2026	STATE OF ODISHA RAMESH KUMAR PADHY VS	KRISHNA CHANDRA SAHU VS	// // ()
179	D-WP(C)/27699/2026 WP(C)/19740/2026	STATE OF ODISHA BRUNDABAN CHHATOI VS	ABINASH ROUSTRAY VS	// // ()
180	D-WP(C)/28317/2026 WP(C)/19741/2026	STATE OF ODISHA DEBARAJ PATRA VS	ASHWINI KUMAR DAS VS	// // ()
181	D-WP(C)/28329/2026 WP(C)/19742/2026	STATE OF ODISHA M/S.KRISHNA PROPERTIES DEVELOPERS PVT. LTD., KHURDA VS	LINGARAJ SARANGI VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
182	D-WP(C)/22981/2026 WP(C)/19743/2026	KAMALA KANTA BEHERA VS SUMITRA DAS	AKSHAYA KUMAR SAHOO VS	// 0 //
183	D-WP(C)/28151/2026 WP(C)/19744/2026	NABIN KUMAR PATI VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
184	D-WP(C)/28276/2026 WP(C)/19745/2026	RAJEEB LOCHAN MAHAPATRA VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
185	D-WP(C)/28002/2026 WP(C)/19746/2026	USHA SINHA VS STATE OF ODISHA	AMIT KUMAR NATH VS	// 0 //
186	D-WP(C)/25313/2026 WP(C)/19747/2026	NIRMAL CHANDRA RAY VS STATE OF ODISHA	SUSHREE SANGITA PASAYAT VS	// 0 //
187	D-WP(C)/28564/2026 WP(C)/19748/2026	PRADEEP KUMAR SATAPATHY VS STATE OF ODISHA	SANTOSH KUMAR SWAIN VS	// 0 //
188	D-WP(C)/28331/2026 WP(C)/19749/2026	SATYANARAYAN PATRA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
189	D-WP(C)/26135/2026 WP(C)/19750/2026	BALARAM SAHOO VS STATE OF ODISHA	JAGAJIBAN PRADHAN VS	// 0 //
190	D-WP(C)/28339/2026 WP(C)/19751/2026	SAKUNTHALA SAHU VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //
191	D-WP(C)/26745/2026 WP(C)/19752/2026	MANAGING COMMITTEE OF GADESWAR HIGH SCHOOL, BHUBANESWAR VS STATE OF ODISHA	SUPRITI KAR VS	// 0 //
192	D-WP(C)/26530/2026 WP(C)/19753/2026	MANOJ KUMAR MOHANTY VS STATE OF ODISHA	SAROJ RANJAN SUBUDHI VS	// 0 //
193	D-WP(C)/24938/2026	SUKADEV SAHU	PRABHAKAR SABAT	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/19754/2026	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/28605/2026 WP(C)/19755/2026	SUBRAT KUMAR BEHERA VS STATE OF ODISHA	BIGYAN KUMAR SHARMA VS	// 0 //
195	D-WP(C)/25596/2026 WP(C)/19756/2026	SAURABH RAWAL VS STATE OF ODISHA	GOKULANANDA SAHU VS	// 0 //
196	D-WP(C)/26542/2026 WP(C)/19757/2026	SHYAM SUNDAR ROUT VS STATE OF ODISHA	SUPRITI KAR VS	// 0 //
197	D-WP(C)/27759/2026 WP(C)/19758/2026	BIJESH KUMAR SAHOO VS STATE OF ODISHA	SOURAV DAS VS	// 0 //
198	D-WP(C)/27995/2026 WP(C)/19759/2026	MITHELESH JAISWAL VS STATE OF ODISHA	RANJAN KUMAR ROUT VS	// 0 //
199	D-WP(C)/15733/2026 WP(C)/19760/2026	TRILOCHAN PRADHAN VS STATE OF ODISHA	MAHIMA PRAKASHAN SAHOO VS	// 0 //
200	D-WP(C)/28581/2026 WP(C)/19761/2026	BIRENDRA NAIK VS BANDHAN BANK	KANANBALA ROY CHOUDHURY VS	// 0 //
201	D-WP(C)/25530/2026 WP(C)/19762/2026	SATYABRATA SAHU VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
202	D-WP(C)/27235/2026 WP(C)/19763/2026	JAGABANDHU SAHOO VS STATE OF ODISHA	SAROJ RANJAN SUBUDHI VS	// 0 //
203	D-WP(C)/27760/2026 WP(C)/19764/2026	THE JAGANNATH TEMPLE COMMITTEE, BAYANGADIHI, BHADRAK VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	// 0 //
204	D-WP(C)/27335/2026 WP(C)/19765/2026	SUSHREE SANGITA BARIK VS	ATUL KUMAR MOHANTY VS	// 0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
205	D-WP(C)/27772/2026 WP(C)/19766/2026	STATE OF ODISHA AJIT KUMAR MOHANTY VS COLLECTOR CUM DISTRICT MAGISTRATE , MAYURBHANJ	GYANESWAR SATPATHY VS	// // 0 //
206	D-WP(C)/28494/2026 WP(C)/19767/2026	MANTU RANJAN MOHAPATRA VS STATE OF ODISHA	MOHIT KUMAR PATI VS	// 0 //
207	D-WP(C)/17359/2026 WP(C)/19768/2026	NARMADA DAS VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// 0 //
208	D-WP(C)/27781/2026 WP(C)/19769/2026	SANGRAM KUMAR SAHOO VS BRANCH MANAGER, PUNJAB NATIONAL BANK, ANGUL	BRAJA MOHAN SARANGI VS	// 0 //
209	D-WP(C)/28401/2026 WP(C)/19770/2026	BIJAY KUMAR SAHOO VS DIRECTOR OF ESTATE, GENERAL ADMINISTRATION DEPARTMENT, BHUBANESWAR	JAJATI KESHARI KHUNTIA VS	// 0 //
210	D-WP(C)/28495/2026 WP(C)/19771/2026	SAROJ RANJAN PATI VS STATE OF ODISHA	MANAS PATI VS	// 0 //
211	D-WP(C)/27831/2026 WP(C)/19772/2026	BANAMALI SAHOO VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
212	D-WP(C)/23269/2026 WP(C)/19773/2026	JAGANNATH NAYAK VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
213	D-WP(C)/27985/2026 WP(C)/19774/2026	SAROJ KUMAR VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0 //
214	D-WP(C)/27853/2026 WP(C)/19775/2026	BINOD NAYAK VS THE GOVT OF ORISSA, BHUBANESWAR	RITA SINGH VS	// 0 //
215	D-WP(C)/28508/2026 WP(C)/19776/2026	SHAKTIPADA PANIGRAHI VS STATE OF ODISHA	RAMAKRISHNA BISOI VS	// 0 //

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :30/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
216	D-WP(C)/28175/2026 WP(C)/19777/2026	BASANTI SAHOO VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
217	D-WP(C)/27344/2026 WP(C)/19778/2026	SATYA PRAKASH SAMAL VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
218	D-WP(C)/27103/2026 WP(C)/19779/2026	JAYANTI BEHERA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	// 0 //
219	D-WP(C)/23271/2026 WP(C)/19780/2026	ASWINI KUMAR ROUT VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
220	D-WP(C)/28510/2026 WP(C)/19781/2026	LIZA SAHOO VS STATE OF ODISHA	RAMAKRISHNA BISOI VS	// 0 //
221	D-WP(C)/25110/2026 WP(C)/19782/2026	KRISHNA KUMARI SENAPATI VS LIC OF INDIA, BHUBANESWAR	BIBHUTI BHUSAN NANDA VS	// 0 //
222	D-WP(C)/28990/2026 WP(C)/19783/2026	KARISMA BEHERA VS STATE OF ODISHA	NIROJ KUMAR MAHAPATRA VS	// 0 //
223	D-WP(C)/29125/2026 WP(C)/19784/2026	SANTANU KUMAR BOXI VS SHYAMA SHREE APARAJITA	ADITYA DIWAKARA AND ASSOCIATES VS I.S.PRAMOD CHANDRA	// 0 //
224	D-WP(C)/28340/2026 WP(C)/19785/2026	ABHIJEET MAHAPATRA VS UNION OF INDIA	BISWABIHARI MOHANTY VS	// 0 //
225	D-WP(C)/27275/2026 WP(C)/19786/2026	BINDU ORAM VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
226	D-WP(C)/26500/2026 WP(C)/19787/2026	MERU MARDAN PRADHAN VS STATE OF ODISHA	AMITAV MOHANTY VS	// 0 //
227	D-WP(C)/26975/2026	MANAGING COMMITTEE OF TRISHAKTI HIGH SCHOOL, ANGUL	SUPRITI KAR	//

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### CASES REGISTERED REPORT AS ON :30/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/19788/2026	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/28445/2026 WP(C)/19789/2026	KALYANI SABAR VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
229	D-WP(C)/27276/2026 WP(C)/19790/2026	GANGPUR MAZDOOR MONCH, SUNDARGARH VS REGIONAL LABOUR COMMISSIONER, GOVT OF INDIA, ROURKELA	KAMAL RAY VS	// 0 //
230	D-WP(C)/27884/2026 WP(C)/19791/2026	PRAHALLAD NANDA VS MANJULATA PANDA	VIVEKANANDA JENA VS	// 0 //
231	D-WP(C)/28205/2026 WP(C)/19792/2026	PUNANANDA SETHY VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //
232	D-WP(C)/29003/2026 WP(C)/19793/2026	NIRANJAN SAHOO VS STATE OF ODISHA	ARUN KUMAR DAS VS	// 0 //
233	D-WP(C)/28488/2026 WP(C)/19794/2026	NIRANJAN KUMAR VERMA VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
234	D-WP(C)/28614/2026 WP(C)/19795/2026	NIRMAL KUMAR PALAI VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //
235	D-WP(C)/27542/2026 WP(C)/19796/2026	JALESWAR SAHOO VS STATE OF ODISHA	BIBHUTI BHUSAN BEHERA VS	// 0 //
236	D-WP(C)/28223/2026 WP(C)/19797/2026	SURAJ KUMAR NAIK VS STATE OF ODISHA	ATMAJIT MANMITH DAS VS	// 0 //
237	D-WP(C)/28992/2026 WP(C)/19798/2026	SHACHINDRA MANIK VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //
238	D-WP(C)/26985/2026 WP(C)/19799/2026	SUBODHA KUMAR PANDA VS	JAYASHREE BISWAL VS	// 0

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### CASES REGISTERED REPORT AS ON :30/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
239	D-WP(C)/28623/2026 WP(C)/19800/2026	STATE OF ODISHA PRADIPTA KUMAR PALAI VS	MANOJ KUMAR MOHANTY VS	// // ()
240	D-WP(C)/28589/2026 WP(C)/19801/2026	STATE OF ODISHA PREM CHAND KHOSLA VS	PRANAB RANJAN CHHATOI VS	// // ()
241	D-WP(C)/26983/2026 WP(C)/19802/2026	STATE OF ODISHA MANAGING COMMITTEE OF BHAGABATI HIGH SCHOOL, JAGATSINGHPUR VS	JAYASHREE BISWAL VS	// // ()
242	D-WP(C)/28993/2026 WP(C)/19803/2026	STATE OF ODISHA TRILOCHAN PRADHAN VS	SUSHANTA KUMAR MISHRA VS	// // ()
243	D-WP(C)/27585/2026 WP(C)/19804/2026	STATE OF ODISHA ADARSHA INSTITUTE OF B.SC NURSING AND PHARMACEUTICAL SCIENCE, ANGULSUBHANKAR ROUT VS	VS VS	// // ()
244	D-WP(C)/28139/2026 WP(C)/19805/2026	STATE OF ODISHA SANDIP KUMAR MISHRA VS	BANSHIDHAR SATAPATHY VS	// // ()
245	D-WP(C)/28982/2026 WP(C)/19806/2026	STATE OF ODISHA KAILAS MALLIK VS	DEBASISH PATNAIK VS	// // ()
246	D-WP(C)/26989/2026 WP(C)/19807/2026	TANOJ KUMAR MALLIK MANAGING COMMITTEE OF PANCHAYAT HIGH SCHOOL, MAYURBHANJ VS	SUPRITI KAR VS	// // ()
247	D-WP(C)/28246/2026 WP(C)/19808/2026	STATE OF ODISHA ANIL KUMAR NAYAK VS	ATUL TRIPATHY VS	// // ()
248	D-WP(C)/27047/2026 WP(C)/19809/2026	THE REGISTRAR, CO-OPERATIVE SOCIETIES, ODISHA,BHUBANESWAR PRAKASH CHANDRA DAS VS	DIPTIRANJAN MOHAPATRA VS	// // ()
249	D-WP(C)/26987/2026 WP(C)/19810/2026	STATE OF ODISHA MALIK KORESIN VS	PRASANTA KUMAR SATAPATHY VS	// // ()
		STATE OF ODISHA		//

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### CASES REGISTERED REPORT AS ON :30/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
250	D-WP(C)/28534/2026 WP(C)/19811/2026	RABI NARAYAN MANDAL VS STATE OF ODISHA	AMIYA KUMAR MISHRA VS	// 0 //
251	D-WP(C)/28247/2026 WP(C)/19812/2026	SOU MEDRA PATNAIK VS THE REGISTRAR, COOPERATIVE SOCIETIES, ODISHA, BHUBANESWAR	ATUL TRIPATHY VS	// 0 //
252	D-WP(C)/28583/2026 WP(C)/19813/2026	BAIJAYANTIMALA SUBUDHI VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
253	D-WP(C)/27659/2026 WP(C)/19814/2026	JATINDRA NATH PRADHAN VS STATE OF ODISHA	ABINASH ROU TRAY VS	// 0 //
254	D-WP(C)/27932/2026 WP(C)/19815/2026	KARPURA BEHERA VS STATE OF ODISHA	BRAJA KISHORE PANDA VS	// 0 //
255	D-WP(C)/28277/2026 WP(C)/19816/2026	PRAKASH KUMAR SWAIN VS STATE OF ODISHA	BISWAMBAR MOHANTY VS	// 0 //
256	D-WP(C)/27928/2026 WP(C)/19817/2026	SANGRAM KESHARI SWAIN VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
257	D-WP(C)/27454/2026 WP(C)/19818/2026	LILI MOHARANA VS STATE OF ODISHA	MANORANJAN MISHRA VS	// 0 //
258	D-WP(C)/28594/2026 WP(C)/19819/2026	MOHAMMAD MOQUIM VS STATE OF ODISHA	BIGYAN KUMAR SHARMA VS	// 0 //
259	D-WP(C)/27933/2026 WP(C)/19820/2026	SANDHYARANI ROUT VS STATE OF ODISHA	BRAJA KISHORE PANDA VS	// 0 //
260	D-WP(C)/26514/2026 WP(C)/19821/2026	RAJESH KUMAR JAIN VS STATE OF ODISHA	AKASH KUMAR PATAJOSHI VS	// 0 //
261	D-WP(C)/27294/2026	HARISH CHANDRA DAS	SWAPNA KUMAR OJHA	//

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### CASES REGISTERED REPORT AS ON :30/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/19822/2026	VS UNION OF INDIA	VS	0 //
262	D-WP(C)/27456/2026 WP(C)/19823/2026	BISHNUPRIYA PATNAIK VS STATE OF ODISHA	PRATYUSHA NAIDU VS	// 0 //
263	D-WP(C)/28615/2026 WP(C)/19824/2026	TUSHAR KANTI DAS VS STATE OF ODISHA	ANSHUMAN DAS VS	// 0 //
264	D-WP(C)/28562/2026 WP(C)/19825/2026	SUSMITA MISHRA VS STATE OF ODISHA	SRIKANTA KUMAR NATH VS	// 0 //
265	D-WP(C)/29009/2026 WP(C)/19826/2026	PRADIPTA KUMAR BARADA VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
266	D-WP(C)/28825/2026 WP(C)/19827/2026	KASHINATH JENA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
267	D-WP(C)/28582/2026 WP(C)/19828/2026	SANTOSH KUMAR PATRA VS STATE OF ODISHA	PREMANANDA MOHANTY VS	// 0 //
268	D-WP(C)/28554/2026 WP(C)/19829/2026	ANITA BEHERA VS STATE OF ODISHA	SRIKANTA KUMAR NATH VS	// 0 //
269	D-WP(C)/28443/2026 WP(C)/19830/2026	SUMITRA SABAR VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
270	D-WP(C)/25116/2026 WP(C)/19831/2026	RANJITA KUMARI BEHERA VS SBI GENERAL INSURANCE, MUMBAI BRANCH	BIBHUTI BHUSAN NANDA VS	// 0 //
271	D-WP(C)/28453/2026 WP(C)/19832/2026	PRATIVA SAHOO VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
272	D-WP(C)/27695/2026 WP(C)/19833/2026	PUJARANI MOHANTY VS	SARAT CHANDRA DASH VS	// 0

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### CASES REGISTERED REPORT AS ON :30/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
273	D-WP(C)/28584/2026 WP(C)/19834/2026	STATE OF ODISHA SARAT KUMAR SINGH VS	KUNAL KUMAR SWAIN VS	// // 0
274	D-WP(C)/28572/2026 WP(C)/19835/2026	STATE OF ODISHA LAXMI NARAYAN SAHU VS	PREMANANDA MOHANTY VS	// // 0
275	D-WP(C)/28570/2026 WP(C)/19836/2026	STATE OF ODISHA UPENDRA NATH DEY VS	PREMANANDA MOHANTY VS	// // 0
276	D-WP(C)/28576/2026 WP(C)/19837/2026	STATE OF ODISHA ANANDA KUMAR SAHOO VS	PREMANANDA MOHANTY VS	// // 0
277	D-WP(C)/26544/2026 WP(C)/19838/2026	STATE OF ODISHA M/S.JANASAKTI AGENCIES, MAYURI MAJESTIC, GANJAM VS	PADMALAYA MOHAPATRA VS	// // 0
278	D-WP(C)/28737/2026 WP(C)/19839/2026	STATE OF ODISHA M/S.CENTER FOR MANAGEMENT AND COMPUTER EDUCATION, BHUBANESWAR VS	SAIBRATA RATH VS	// // 0
279	D-WP(C)/28468/2026 WP(C)/19840/2026	STATE OF ODISHA RABINDRANATH SAHOO VS	TUSHAR KANTA NAYAK VS	// // 0
280	D-WP(C)/28766/2026 WP(C)/19841/2026	STATE OF ODISHA SIBA CHARAN KHATUA VS	JAJATI KESHARI KHUNTIA VS	// // 0
281	D-WP(C)/27942/2026 WP(C)/19842/2026	STATE OF ODISHA HI-TECH SCHOOL AND COLLEGE OF NURSING, BHUBANESWAR VS	SUBHANKAR ROUT VS	// // 0
282	D-WP(C)/25308/2026 WP(C)/19843/2026	STATE OF ODISHA SUVASHREE RANJITA PRUSTY VS	PRANAB KUMAR SAMANTRAY VS	// // 0
283	D-WP(C)/28824/2026 WP(C)/19844/2026	STATE OF ODISHA M/S.CENTRE FOR MANAGEMENT AND COMPUTER EDUCATION, BHUBANESWAR VS	SAIBRATA RATH VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
284	D-WP(C)/28201/2026 WP(C)/19845/2026	ANUPAMA SAHOO VS STATE OF ODISHA	BIBHUDHANANDA MUDULI VS	// 0 //
285	D-WP(C)/28065/2026 WP(C)/19846/2026	ROURKELA INSTITUTE OF NURSING VS STATE OF ODISHA	DEVI PRASAD DASH VS	// 0 //
286	D-WP(C)/27450/2026 WP(C)/19847/2026	NIRUPAMA MAHARANA VS STATE OF ODISHA	MANORANJAN MISHRA VS	// 0 //
287	D-WP(C)/28834/2026 WP(C)/19848/2026	SANJIT KUMAR SINGH VS STATE OF ODISHA	JYOTI RANJAN KHUNTIA VS	// 0 //
288	D-WP(C)/28219/2026 WP(C)/19849/2026	NAYANA DAS VS STATE OF ODISHA	ATMAJIT MANMITH DAS VS	// 0 //
289	D-WP(C)/25529/2026 WP(C)/19850/2026	SIDHARTH SHANKAR PANDA VS REGISTRAR EXMINATION, HIGH COURT OF ORISSA, CUTTACK	PRASANTA KUMAR SATAPATHY VS	// 0 //
290	D-WP(C)/28273/2026 WP(C)/19851/2026	NARENDRA MALLICK VS STATE OF ODISHA	RAMAKANTA NAYAK VS	// 0 //
291	D-WP(C)/27227/2026 WP(C)/19852/2026	SUBASINI BEHERA VS STATE OF ODISHA	BISWAJIT MOHAPATRA VS	// 0 //
292	D-WP(C)/26236/2026 WP(C)/19853/2026	M/S.PANCHUPANDAV FASHION CENTER, JAPUR VS THE DY.COMMISSIONER CGST AND C.EX, JAJPUR DIVISION, JAJPUR ROAD	SUBASH CHANDRA SAHOO VS	// 0 //
293	D-WP(C)/27664/2026 WP(C)/19854/2026	GOURO CHANDRO TRIPATHY VS UNION OF INDIA	SWAPNA KUMAR OJHA VS	// 0 //
294	D-WP(C)/28047/2026 WP(C)/19855/2026	PINKI RATH VS STATE OF ODISHA	GOKHA BEHERA VS	// 0 //
295	D-WP(C)/27239/2026	BANK OF INDIA, CHANDAKA INDUSTRIAL COMPLEX BRANCH, BHUBANESWAR	SIBADUTTA RAMAPRASAD MISHRA	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/19856/2026	VS	VS	()
296	D-WP(C)/28322/2026	BIBHUTI BHUSAN MOHANTY		//
	WP(C)/19857/2026	KABIRAJ SWAIN	AYUSH KHANDELWAL	//
		VS	VS	()
297	D-WP(C)/27596/2026	BHUBANESWAR MUNICIPAL CORPORATION		//
	WP(C)/19858/2026	SURENDRA NATH SOREN	RUDRA NARAYAN PARIJA	//
		VS	VS	()
298	D-WP(C)/28141/2026	CO-OPERATION		//
	WP(C)/19859/2026	TAPAN KUMAR OJHA	BANSHIDHAR SATAPATHY	//
		VS	VS	()
299	D-WP(C)/28452/2026	STATE OF ODISHA		//
	WP(C)/19860/2026	M/S MANAS RANJAN BHANJA, ANGUL	ASIT KUMAR DASH	//
		VS	VS	()
300	D-WP(C)/28999/2026	UNION OF INDIA		//
	WP(C)/19861/2026	ANKIT KUMAR	JAYDEEP PAL	//
		VS	VS	()
301	D-WP(C)/27627/2026	STATE OF ODISHA		//
	WP(C)/19862/2026	PRITHIVIRAJ KUANR	ADYASIDHI MISHRA	//
		VS	VS	()
302	D-ABLAPL/15734/2026	UNION OF INDIA		//
	ABLAPL/7433/2026	LAXMIDHAR MALLICK	AMITAV TRIPATHY	FATEGARH /154 /2017
		VS	VS	()
303	D-ABLAPL/18651/2026	STATE OF ODISHA		//
	ABLAPL/7434/2026	BIRANCHI MALIK @ RAJU	AMULYA RATNA PANDA	DASARATHPUR /143 /2026
		VS	VS	()
304	D-ABLAPL/16333/2026	STATE OF ODISHA		//
	ABLAPL/7435/2026	BROTHER OF INFORMANT	BHABANI SHANKAR DASPARIDA	BERHAMPUR /52 /2026
		VS	VS	()
305	D-ABLAPL/18653/2026	STATE OF ODISHA		//
	ABLAPL/7436/2026	SAILABALA DALEI	PRAVASH CHANDRA JENA	ITAMATI /208 /2026
		VS	VS	()
306	D-ABLAPL/16751/2026	STATE OF ODISHA		//
	ABLAPL/7437/2026	DEBARAJ PUDHA	BIBHUTI BHUSAN BEHERA	CHHENDIPADA /7 /2015
		VS	VS	()

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
307	D-ABLAPL/18655/2026 ABLAPL/7438/2026	STATE OF ODISHA BIMAL KUNDA VS STATE OF ODISHA	RAMA CHANDRA JENA VS	// RASGOBINDPUR /206 /2026 ( ) //
308	D-ABLAPL/16959/2026 ABLAPL/7439/2026	SAHEBA MALICK @ GUNIA @ SAIBA VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	MARINE CHUDAMANI /45 /2023 ( ) //
309	D-ABLAPL/18536/2026 ABLAPL/7440/2026	STATE OF ODISHA RAMACHANDRA KHATUA VS	AMITAV TRIPATHY VS	MANAMUNDA /84 /2019 ( ) //
310	D-ABLAPL/18539/2026 ABLAPL/7441/2026	STATE OF ODISHA KESHABA RANA VS	AMITAV TRIPATHY VS	KANTAMAL /59 /2026 ( ) //
311	D-ABLAPL/18541/2026 ABLAPL/7442/2026	STATE OF ODISHA GOPINATH SAHOO VS	SUJATA JENA VS	BARAMBA /225 /2026 ( ) //
312	D-ABLAPL/18656/2026 ABLAPL/7443/2026	STATE OF ORISSA BILASWAR BISOYI @ BILASWAR BISSOYII VS	SURYAKANTA DWIBEDI VS	// / /0 S.D.J.M. CIVIL JUDGE (JD),NAWARANG 2(A)CC/0000302/2026
313	D-ABLAPL/17164/2026 ABLAPL/7444/2026	STATE OF ODISHA RATIKANTA BARIK VS	DHARMENDRA SETHY VS	BALIAPAL /41 /2026 ( ) //
314	D-ABLAPL/18591/2026 ABLAPL/7445/2026	STATE OF ODISHA HEMANTA PARIDA @ NALLA @ LALA VS	JYOTIRMAYA SAHOO VS	BEGUNIA P.S. /84 /2023 ( ) //
315	D-ABLAPL/18614/2026 ABLAPL/7446/2026	STATE OF ODISHA SUSHANTA MANIA @ TIKA @ SUSANTA VS	JYOTIRMAYA SAHOO VS	BEGUNIA P.S. /84 /2023 ( ) //
316	D-ABLAPL/17931/2026 ABLAPL/7447/2026	STATE OF ODISHA DEBENDRA BARIK@JAGA BARIK VS	BISWABHUSAN DAS VS	PARADEEP LOCK /208 /2025 ( ) //
317	D-ABLAPL/18510/2026 ABLAPL/7448/2026	STATE OF ODISHA DILLIP KUMAR ROUT @ DILU VS STATE OF ODISHA	PARTHA SARATHI DAS VS	// KEONJHAR TOWN /581 /2026 ( ) //

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
318	D-ABLAPL/13667/2026 ABLAPL/7449/2026	RABI PRADHAN VS STATE OF ODISHA	GOPAL KRISHNA NAYAK VS	GANGAPUR (ASKA) /45 /2017 () //
319	D-ABLAPL/17321/2026 ABLAPL/7450/2026	BIJU PRADHAN VS STATE OF ODISHA	RAMAKANTA MISHRA VS	SUBALAYA /66 /2026 () //
320	D-ABLAPL/18657/2026 ABLAPL/7451/2026	BIMAL KUNDA VS STATE OF ODISHA	RAMA CHANDRA JENA VS	RASGOBINDPUR /204 /2026 () //
321	D-ABLAPL/17650/2026 ABLAPL/7452/2026	BHOLANATH MURMU @ BHUNDA VS STATE OF ODISHA	SURYAKANTA DASH VS	/ /0 () //
322	D-ABLAPL/17851/2026 ABLAPL/7453/2026	FATHER IN LAW OF VICTIM VS STATE OF ODISHA	AMITAV TRIPATHY VS	ODAGAON /155 /2026 () //
323	D-ABLAPL/17874/2026 ABLAPL/7454/2026	KANSIRAM DIGAL VS STATE OF ODISHA(VIG.)	RAJESH RANJAN SAHOO VS	/ /0 () //
324	D-ABLAPL/18662/2026 ABLAPL/7455/2026	SANJAYA MALLIK VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	BALICHANDRAPUR /104 /2025 () //
325	D-ABLAPL/18664/2026 ABLAPL/7456/2026	JAGANNATH JENA VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	BHANDARIPOKHARI /14 /2026 () //
326	D-ABLAPL/17949/2026 ABLAPL/7457/2026	BHAGYA @ SOUBHAGYA BADHEI VS STATE OF ODISHA	GOKULANANDA SAHU VS	BUDEN /64 /2026 () //
327	D-ABLAPL/18048/2026 ABLAPL/7458/2026	DEEPAK KUMAR MAHANTA VS STATE OF ODISHA	BIBHUTI BHUSAN ROUT VS	KALIAPANI /38 /2026 () //
328	D-ABLAPL/18083/2026 ABLAPL/7459/2026	JITU OJHA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	PURUSHOTTAMPUR /356 /2026 () //
329	D-ABLAPL/18667/2026	BAPUNI @ SUNEET JENA	PRIYA RANJAN SINGH	KANTABANIA PS /106 /2026

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### CASES REGISTERED REPORT AS ON :30/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/7460/2026	VS STATE OF ODISHA	VS	() //
330	D-ABLAPL/18669/2026 ABLAPL/7461/2026	GADADHAR MALLIK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MARSHAGHAI /243 /2026 () //
331	D-ABLAPL/18289/2026 ABLAPL/7462/2026	BABULU SUNA VS STATE OF ODISHA	DEBASNAN DAS VS	/ /0 () //
332	D-ABLAPL/18770/2026 ABLAPL/7463/2026	TANAY KUMAR NANDI VS STATE OF ODISHA	BIBHUTI BHUSAN MISHRA VS	ROURKELA VIGILANCE /14 /2025 () //
333	D-ABLAPL/18708/2026 ABLAPL/7464/2026	RAGHU KODAMASINGH @ RAGHUNATH VS STATE OF ODISHA	AKSHAYA KUMAR SUBUDHI VS	DELANGA /120 /2026 () //
334	D-ABLAPL/18771/2026 ABLAPL/7465/2026	HIMANSHU SAHU @ SAHOO VS STATE OF ODISHA	CHIRANJIB ROUT VS	RENGALI DAM SITE /119 /2026 () //
335	D-ABLAPL/18773/2026 ABLAPL/7466/2026	AYUSHMAN @ OM SANYASI VS STATE OF ODISHA	ABHISHEK PRADHAN VS	RAJGANGPUR /549 /2024 () //
336	D-ABLAPL/18367/2026 ABLAPL/7467/2026	SWARAJ KUMAR KADRAKA @ SURAJ KUMAR KADRAKA @ RACKY DIGAL VS STATE OF ODISHA	NRUSINGH CH. ROUT VS	GUNUPUR /166 /2021 () //
337	D-ABLAPL/18369/2026 ABLAPL/7468/2026	SWARAJ KUMAR KADRAKA @ SURAJ KUMAR KADRAKA @ RACKY DIGAL VS STATE OF ODISHA	NRUSINGH CH. ROUT VS	GUNUPUR /170 /2021 () //
338	D-ABLAPL/18774/2026 ABLAPL/7469/2026	DIPU NAIK @ DEEPAK NAIK VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	PARJANG /338 /2026 () //
339	D-ABLAPL/18854/2026 ABLAPL/7470/2026	NUTHURI BEHERA VS STATE OF ODISHA	PRASANTA KUMAR BARIK VS	PURUNABAZAR /156 /2026 () //
340	D-ABLAPL/18384/2026 ABLAPL/7471/2026	MOTI @ KAMALUDDIN KHAN VS	MOHAMMED RIAZ VS	NISCHINTAKOILI /216 /2026 ()

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :30/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
341	D-ABLAPL/18533/2026 ABLAPL/7472/2026	STATE OF ODISHA SUKANTI DAS VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	// KRUSHNA PRASAD /131 /2026 () //
342	D-ABLAPL/18873/2026 ABLAPL/7473/2026	MANORANJAN BARIKI VS STATE OF ODISHA	ARIJEET MISHRA VS	// KALINGA NAGAR /50 /2026 () //
343	D-ABLAPL/18029/2026 ABLAPL/7474/2026	HEMANTA BHATRA VS STATE OF ODISHA	ARIJEET MISHRA VS	// DASMANTAPUR /11 /2026 () //
344	D-ABLAPL/18806/2026 ABLAPL/7475/2026	NIRMAL KUMAR SAHOO @ NIRMAL SAHOO VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	// DHARMASALA /250 /2026 () //
345	D-ABLAPL/18538/2026 ABLAPL/7476/2026	JAGABANDHU PRADHAN VS STATE OF ODISHA	AMLAN MOHANTY VS	// JAJPUR SADAR /202 /2026 () //
346	D-ABLAPL/18540/2026 ABLAPL/7477/2026	MUKESH @ MUKESH KUMAR ROUT VS STATE OF ODISHA	DHARMENDRA SETHY VS	// OUPADA /119 /2026 () //
347	D-ABLAPL/18587/2026 ABLAPL/7478/2026	SANTOSH BEHERA VS STATE OF ODISHA	SADHAN MOHANTY VS	// BARANGA /285 /2026 () //
348	D-ABLAPL/18535/2026 ABLAPL/7479/2026	SUBASH KUMAR SUKARI VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	// SATYABADI /68 /2026 () //
349	D-ABLAPL/18628/2026 ABLAPL/7480/2026	SANAT KUMAR PADHI VS STATE OF ODISHA	LOKESH GOURAV MOHARANA VS	// TITILAGARH /209 /2026 () //
350	D-ABLAPL/18647/2026 ABLAPL/7481/2026	RAMESH PRUSTY VS STATE OF ODISHA	SANTOSH CHANDRA ATABUDHI VS	// CAPITAL P.S. /471 /2023 () //
351	D-ABLAPL/18670/2026 ABLAPL/7482/2026	INFORMANT'S FATHER-IN-LAW VS STATE OF ODISHA	JAGANNATH KAMILA VS	// BRAMHA BARADA /23 /2026 () //

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :30/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
352	D-ABLAPL/18305/2026 ABLAPL/7483/2026	BULU @ SOMANATH JENA VS STATE OF ORISSA	AMIT PATTNAIK VS	BARI RAMCHANDRAPUR /220 /2026 () //
353	D-ABLAPL/18673/2026 ABLAPL/7484/2026	INFORMANT'S HUSBAND VS STATE OF ODISHA	JAGANNATH KAMILA VS	BRAMHA BARADA /23 /2026 () //